

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Mpl 2 Wheelers Pvt Ltd

MAIN PETITION NUMBER : IBA/780/2019

(IA/MA) APPLICATION NUMBERS

IA/2403(CHE)/2023; IA(IBC)/2272(CHE)2023

ORDER

IA(IBC)/2272(CHE)2023

Ld. Counsel Shri. S Badrinarayanan for the Applicant /
Liquidator.

None for the Respondent.

Ld. Counsel for the Applicant submits that the Respondent has
been served. As seen from the record, Affidavit of Service is not
there.

Applicant is directed to serve copy on the Respondent afresh
and file Affidavit of Service.

List the application for appearance / reply on **18.03.2024**.

IA/2403(CHE)/2023

List the application IA/2403(CHE)/2023 along with
IA(IBC)/2272(CHE)2023 on **18.03.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)